

RAJASTHAN HIGH COURT, JODHPUR


STANDING ORDER

No.22/S.O./2024

Date : 30.07.2024

Consequent upon transfer of Hon'ble Mr. Justice Shree Chandrashekhar to this High Court and in supersession of previous orders, the Judgeships for guardianship are re-allocated to the Hon'ble Judges as under :-

| S. No. | NAME OF HON'BLE JUDGE | NAME OF JUDGESHIP(S) ALLOCATED FOR GUARDIANSHIP |
|--------|--|---|
| 1. | HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR | JODHPUR METRO, SIROHI |
| 2. | HON'BLE MR. JUSTICE PANKAJ BHANDARI | JAIPUR METROPOLITAN -I, JALORE |
| 3. | HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI | UDAIPUR, DUNGARPUR |
| 4. | HON'BLE MR. JUSTICE DINESH MEHTA | BIKANER, PRATAPGARH |
| 5. | HON'BLE MR. JUSTICE VINIT KUMAR MATHUR | BHILWARA |
| 6. | HON'BLE MR. JUSTICE BIRENDRA KUMAR | GANGANAGAR |
| 7. | HON'BLE MR. JUSTICE MANOJ KUMAR GARG | PALI |
| 8. | HON'BLE MR. JUSTICE INDERJEET SINGH | JAIPUR METROPOLITAN-II |
| 9. | HON'BLE MR. JUSTICE AVNEESH JHINGAN | ALWAR |
| 10. | HON'BLE MR. JUSTICE ARUN MONGA | CHITTORGARH |
| 11. | HON'BLE MR. JUSTICE NARENDRA SINGH DHADDHA | AJMER |
| 12. | HON'BLE MR. JUSTICE MAHENDAR KUMAR GOYAL | KOTA |
| 13. | HON'BLE MR. JUSTICE MUNNURI LAXMAN | MERTA |
| 14. | HON'BLE MR. JUSTICE FARJAND ALI | HANUMANGARH |
| 15. | HON'BLE MR. JUSTICE SUDESH BANSAL | BHARATPUR |
| 16. | HON'BLE MR. JUSTICE ANOOP KUMAR DHAND | JAIPUR DISTRICT |
| 17. | HON'BLE MR. JUSTICE VINOD KUMAR BHARWANI | SIKAR |
| 18. | HON'BLE MR. JUSTICE MADAN GOPAL VYAS | BALOTRA |
| 19. | HON'BLE MR. JUSTICE UMA SHANKER VYAS | DAUSA |
| 20. | HON'BLE MS. JUSTICE REKHA BORANA | CHURU |
| 21. | HON'BLE MR. JUSTICE SAMEER JAIN | BUNDI |
| 22. | HON'BLE MR. JUSTICE KULDEEP MATHUR | RAJSAMAND |
| 23. | HON'BLE SMT. JUSTICE SHUBHA MEHTA | TONK |
| 24. | HON'BLE MR. JUSTICE GANESH RAM MEENA | JHALAWAR |
| 25. | HON'BLE MR. JUSTICE ANIL KUMAR UPMAN | JHUNJHUNU |
| 26. | HON'BLE DR. JUSTICE NUPUR BHATI | JODHPUR DISTRICT |
| 27. | HON'BLE MR. JUSTICE RAJENDRA PRAKASH SONI | BANSWARA |
| 28. | HON'BLE MR. JUSTICE ASHOK KUMAR JAIN | BARAN |
| 29. | HON'BLE MR. JUSTICE YOGENDRA KUMAR PUROHIT | JAISALMER |
| 30. | HON'BLE MR. JUSTICE BHUWAN GOYAL | DHOLPUR |
| 31. | HON'BLE MR. JUSTICE PRAVEER BHATNAGAR | SAWAIMADOHPUR |
| 32. | HON'BLE MR. JUSTICE ASHUTOSH KUMAR | KARAUJI |


30/7/24

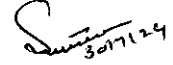
-Sd-
CHIEF JUSTICE

Hon'ble Guardian Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER



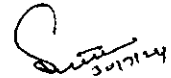
REGISTRAR GENERAL

No. PA/RG/9(3)/89(Sep.)/1625

Date : 30.07.2024

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.)/O.S.D.(F&I)/O.S.D., Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.)/Registrar-cum-CPC/O.S.D., Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
7. Private Secretary to all the Hon'ble Judges through e-mail.
8. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.



REGISTRAR GENERAL